NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------------|---------|---------|---|
| CP/1/CB/ 2014 | TP 118/ 2016 | Hearing | 237 | Haridas Pottath Vs Peerless Engineering Products Pvt. Ltd. |

NAME (IN CAPITAL) SL. REPRESENTATION TO WHOM NO. & PHONE NUMBER S. HARI COUNSEL FOR 9444035493 R, & R2

2 K.V SATISH COUNSEL FOR 8884321355 PETITIONER

SIGNATURE

The matter is listed today for orders. Orders not prepared. Suo-motu reopened. In this matter, we have heard both sides at length. Therefore, there is no need to hear the counsels again.

Therefore, the matter is listed for orders on 22.08.2017.

MEMBER (J)

MEMBER (T)